

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE. (DR. RAJA RAMANNA): (a) The INSAT-1D spacecraft which was brought back to Ford Aerospace Corporation (FAC), Palo Alto from the launch pad for repair in June, 1989 has since been repaired, fully retested and shipped back to the launch site in April, 1990.

(b) The repair work is the responsibility of the spacecraft contractor with no cost to the Department of Space (DOS)

(c) Yes, Sir. The spacecraft has been subjected to acceptance level tests and has successfully passed these tests. The tests have validated the flight worthiness of the spacecraft.

(d) The INSAT-1D spacecraft has been shipped to the launch site on 12th April, 1990. It has arrived at the launch site and launch preparations are going on.

(e) INSAT-D launch is scheduled for June, 1990.

[*Translation*]

Announcement of Results of Examinations/Interviews by U.P.S.C.

7727. SHRI R.L.P. VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that result of the Examinations interviews conducted by the U.P.S.C. are announced very late;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken to declare the results of examinations/interviews in time?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c).

Results of various examinations/interviews conducted by the Union Public Service Commission are normally declared by them within a reasonable period of time. However, marginal delays sometimes take place on account of the volume of work handled by the Commission at different points of time. A constant watch is kept by the commission on the progress of work relating different examinations/interviews and efforts are made to minimise the time lag between various stages of work and to eliminate delays.

[*English*]

Vehicular Pollution

7728. SHRI YASHWANTRAO PATIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of centres opened in Delhi for checking of the pollution limit laid down in Motor vehicles Act and issue of certificates to various kinds of vehicles;

(b) whether these centres are adequate for a large number of motor vehicles in Delhi; and

(c) if not, the measures taken to make adequate arrangements to cope with magnitude of work?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILMANI ROURAY): (a) In Delhi, there are 7 static 12 mobile teams of the Directorate of Transport in operation for issuing certificates and indicating the emission levels of vehicles.

(b) and (c). No. Sir. The Delhi Administration has been requested to establish additional centres.